

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of the Ref. No. 17/DSLISA/Estt.Wing/Deputation/2022/9322-38 Dated 03.09.2022 received from the Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi, Sh. Amit Kumar Tanwar S/o Sh. Mahavir Singh Tanwar, Sr. J.A. who was on Deputation as Superintendent in the DSLISA has been repatriated and joined his duties in this office on 21.09.2022 (F/N). Thus, he is hereby taken on the strength/pay roll of this office w.e.f. 21.09.2022 (F/N).

22.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi.

No. 75310-338/Admn.II/PF-J.A./2022

22 SEP 2022
Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The Office of the Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Drawing & Disbursing Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The Accounts Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The concerned Pay & Accounts Office, Delhi (Through Accounts Branch concerned).
5. All the PRO/APRO, Delhi/New Delhi.
6. Dealing Officials- Establishment Seat/ACRs (Admn.I)/Leave/Seniority & Promotion-JA (Admn.II)/Transfer & Posting (Admn.II)/Vigilance Branch/Service Book and Pay Bill Clerk, Central District, THC, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Hindi Section, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. Official concerned.

Balbir Singh Shalar

(Balbir Singh Shalar)
22/9/22

A. O. (J) (Admn-II)
O/o Principal District & Sessions Judge:
Tis Hazari Courts (HQs):
Delhi.

